

FILTRON ENGINEERS LIMITED

(Hereinafter referred to as "FEL" or "the Target Company" or "TC" or "the Company")

Registered Office: Plot No. 36, WMDC Industrial Area (Estate), Ambethan Road, Chakan, Pune – 410501, Maharashtra, India.

Phone No.: +91-9823161676 | Email: info@filtronindia.com | Website: www.filtronindia.com

Open offer for acquisition up to 1,65,14,290* (One Crore Sixty-Five Lakhs Fourteen Thousand Two Hundred and Ninety) Equity shares of ₹ 10/- each representing 26.00%* (Twenty Six Percent)* of the Expanded Voting Share Capital of the Filtron Engineers Limited ("Target Company") on a fully diluted basis, as of the tenth working day from the closure of the tendering period of the open offer ("Voting Share Capital"), from the eligible shareholders of the Target Company of ₹ 10/- each at a price of ₹10.00/- per share ("Offer Price") by Mr. Tarak Bipinchandra Gor (Acquirer 1) and Mr. Jayesh Sheshmal Rawal (Acquirer 2) (Collectively referred to as the Acquirers).

This Post offer Advertisement is being issued by Sobhagya Capital Options Private Limited, the Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") dated September 03, 2025, pursuant to the Public Announcement ("PA") made by the Acquirer has been published in Financial Express (English, all editions), Jansatta (Hindi, all editions), Pratahakar (Marathi, Mumbai edition), and Rashtasanchar (Marathi, Pune edition; Registered Office of the Target Company located) on September 03, 2025.

Sr.No	Particulars	Details
1.	Name of the Target Company	Filtron Engineers Limited
2.	Name of the Acquirer and the PACs	Mr. Tarak Bipinchandra Gor (Acquirer 1) and Mr. Jayesh Sheshmal Rawal (Acquirer 2) (Collectively referred as Acquirers)
3.	Name of the Manager to the Offer	Sobhagya Capital Options Private Limited
4.	Name of the Register to the Offer	Purva Sharegistry Private Limited
5.	Offer Details: a) Date of Opening of the Offer b) Date of the Closing of the offer	Wednesday, December 24, 2025 Wednesday, January 07, 2026
6.	Date of Payment of Consideration:	Friday, January 16, 2026

7. Details of Acquisition:					
8.	Particulars	Proposed in the Offer Document	Actuals		
8.1	Offer Price	₹ 10.00/- (Rupees Ten Only) per Equity Share	₹ 10.00/- (Rupees Ten Only) per Equity Share		
8.2	Aggregate number of Shares tendered	1,65,14,290 equity shares**	Nil		
8.3	Aggregate number of Shares accepted	1,65,14,290 equity shares**	Nil		
8.4	Size of the offer (Numbers of shares multiplied by Offer price per share)	₹ 16,51,42,900	Nil		
8.5	Shareholding of the Acquirer and PACs before Public Announcement (No. & %)	Nil (0.00%)**	Nil (0.00%)**		
8.6	Shares Acquired by way of Preferential Allotment • Number • % Fully Diluted Equity Share Capital	4,50,00,000 (70.85%)**	4,50,00,000 (70.85%)**		
8.7	Shares Acquired by way of Share Purchase Agreements (SPA) • Number • % Fully Expanded Equity Share Capital	13,68,250 Equity Shares 2.15%**	13,68,250 Equity Shares 2.15%**		
8.8	Shares Acquired after Detailed Public Statement • Number of Shares acquired • Price of the shares acquired % of the shares acquired	• Nil • NA • 0.00%**	• Nil • NA • 0.00%**		
8.9	Shares Acquired by way of Open offer • Number • % Fully Expanded Equity Share Capital	1,65,14,290 Equity Shares 26.00%**	Nil 0.00%**		
8.10	Post offer Shareholding of Acquirer and PACs • Number • % Fully Expanded Equity Share Capital	6,28,82,540 99.00%**	4,63,68,250 73.00%**		
8.11	Pre and Post Offer Shareholding of Public Shareholders	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	10,13,800	1,69,13,800	10,13,800	1,69,19,800
	• % Fully Expanded Equity Share Capital	38.75%*	26.63%**	38.75%*	26.64%**

*Computed as a % age of pre preferential equity and voting share capital of Filtron which was 2,61,65,000 consisting of 26,16,500 equity shares of face value of Rs. 10 each.

**Computed as a % age of Expanded Equity & Voting Share Capital which consists of 6,35,16,500 fully paid -up equity shares of the face value of ₹10/- each of the Target Company being the capital post allotment of 6,09,00,000 equity shares to Acquirers and others on preferential basis.

No shares have been credited in the Acquirers account as on the date

Notes: Pursuant to this Offer, the Acquirers shall become the Promoters of the Target Company, out of all the existing promoter and promoter group, Selling Promoters will cease to be the Promoter and Promoter Group of the Target Company and shall be classified as public category shareholders in accordance with the provisions of Regulation 31A(10) of the SEBI (LODR) Regulations. Accordingly, their shareholding has been considered in public category, while calculating the Shareholding/ voting rights of the Target Company after the acquisition and Offer.

9. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

10. A copy of this Post Offer Advertisement will be available on the website of SEBI.

11. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated December 17, 2025.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS.

SOBHAGYA CAPITAL OPTIONS PRIVATE LIMITED

Address: C-7&7A, Hosiery Complex, Phase-II Extension, Noida- 201305, Uttar Pradesh

Tel. No.: +91 7836066001

Email: cs@sobhagyacap.com

Investor Grievance Email: delhi@sobhagyacap.com

Website: www.sobhagyacapital.com

Contact Person: Ms. Menka Jha/Mr. Rishabh Singhvi

SEBI Registration No.: MB/INM000008571

Place: Noida

Date: January 22, 2026